

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ForTK Bhashar

S.M. Meera Mohidean for J. John

Counsel for Petitioner

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file reply to the rejoinder. Time is enlarged at request with a direction to file reply and furnish copy of the same to the other side prior to the next date of hearing. The matter is adjourned at request for hearing submissions by both the sides. Put up on 06.03.2018.

(S VIJAYAŔAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)